

Annexure-4															
Name of the Corporate Debtor : TIRUMALLA OIL REFINERY PRIVATE LIMTED (under CIRP)															
Date of commencement of CIRP: 06.08.2024List of Creditors as on : 23.09.2025															
Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)															
Sl. No.	Name of Creditor	Details of claim Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
1	CSB Bank Ltd	20.08.2024	33,94,29,994	33,94,29,994	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	33,94,29,994	N.A	-	N.A	-	-	-	N.A	N.A
2	Mumbai District Central Co-Op Bank Limited	19.08.2024	26,53,33,290	26,53,33,290	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	26,53,33,290	N.A	-	N.A	-	-	-	N.A	N.A
3	Axis Bank Limited	20.08.2024	56,97,88,501	56,58,01,249	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	39,87,252	-	Note 1	N.A
4	Tata Motors Finance Limited	07.05.2025	1,34,11,748	1,14,57,133	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	NA	N.A	-	N.A	-	19,54,615	-	N.A	N.A
	TOTAL		1,18,79,63,533	1,18,20,21,666	-	-	60,47,63,284	-	-	-	-	59,41,867	-	-	-

Claim Recived after issuinace of RFRP i.e 07.08.2025															
Sr. No.	Name of Creditor	Date of receipt	Amount claimed	Amount Acceptable for Collation	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount Not Acceptable for Collation	Amount of claim under verification	Details of Security Held	Remarks, if any
1	Bank of Baroda	13.08.2025	2,38,31,29,953	2,08,60,96,638	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	NA	NA	-	-	-	29,70,33,315	-	NA	Claim recived after issue of rfrp Currently under vertification

NOTE -1 The amount of Rs. 56,58,01,249/- attributed to Axis Bank Limited, pertains to the guarantee provided by the Corporate Debtor for the loan of Rs. 54 Crore availed by Tirumalla Groundnut Oil Private Limited. This amount is associated with a limited security interest of the property owned by the CD as defined herein below at 1.iv of the Security Interest.